

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

CP No.580/2018
OA No.2592/2014

New Delhi this the 3rd day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Kaushal Singh
S/o Late Sh. Rajpal Singh,
R/o Vill. & PO-Thora,
P.S. Zever,
Distt. G.B. Nagar, U.P.Petitioner

(By advocate Mr. Jatin Parashar for Mr. Ajesh Luthra)

VERSUS

1. Sh. Amulya Patnaik
Commissioner of Police
PHQ, MSO Building,
IP Estate, New Delhi.
2. Sh. Devesh Chandra Shrivastava,
Joint Commissioner of Police
(South Eastern Range)
M.S.O. Building, I.P. Estate,
New Delhi.
3. Sh. Chinmay Biswal
Deputy Commissioner of Police
(South-East)
P.S. Sarita Vihar,
New Delhi.Respondents

(By advocate: Mr. K.M. Singh)

:ORDER (Oral):

HON'BLE SHRI V. AJAY KUMAR, MEMBER (J):

When this matter is taken up for hearing, learned counsel for the respondents produced the order dated 29.10.2018 in Writ

Petition (Civil) No.11694/2018 filed by them, wherein the Hon'ble High Court of Delhi has stayed the operation of the order of this Tribunal.

2. Accordingly, the CP is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the Writ Petition is finally disposed of. No Costs.

(PRADEEP KUMAR)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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